

Health. They have experience of research work in the fields concerned. Dr. Anand has in fact conducted several interesting researches on certain aspects of Yoga such as the control of heart beat, *Samadhi* and existence in enclosed or buried state by Yogis. The representative of the Ministry of Education advises generally on the various questions dealt with by the Committee and particularly ensures co-ordination of the activities between the Ministry of Health and the Ministry of Education.

Smuggling in Manipur from Burma

1812. **Shri Rishang Keishing:** Will the Minister of Finance be pleased to state:

(a) whether Government are aware that large quantities of foreign-made goods including gold are being smuggled into Manipur from Burma;

(b) if so, the number of cases detected and goods seized by the Customs Department during 1962 and 1963;

(c) amount realised as duties and fines; and

(d) measures taken to prevent smuggling?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). As far as the Government is aware, there has been no large-scale smuggling of foreign-made goods from Burma into Manipur. In 1962, goods worth about Rs. 46,000 were seized in 145 cases. In 1963, goods worth about Rs. 65,500 were seized in 225 cases. No gold was seized during these years.

(c) Rs. 108 as fine.

(d) All possible vigilance is kept on the border.

बिहार में ग्रामीण जल प्रदाय

१८१३. { श्री सिद्धेश्वर प्रसाद :
श्री प्र० रं० चन्द्रशर्मा :

क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) तीसरी पंचवर्षीय योजना की

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प्रवधि में बिहार में ग्रामीण जल प्रदाय के लिए कितनी राशि नियत की गयी और १९६३ के अन्त तक उसमें से कितनी राशि खर्च हुई ; और

(ख) इस संबंध में जो योजनाएँ पूरी की गईं उनका व्यौरा क्या है ?

स्वास्थ्य मंत्री (डा० सुशीला नायर) :

(क) तीसरी योजना प्रवधि में बिहार में ग्रामीण जल प्रदाय के लिये राष्ट्रीय जल प्रदाय एवं सफाई कार्यक्रम के अर्धोन १०.०० लाख रुपये की राशि नियत की गई थी। १९६३ के अन्त तक उसमें से कितनी राशि खर्च हुई इसके बारे में बिहार सरकार से सूचना एकत्र की जा रही है और उपलब्ध होने पर सभा-पटल पर रख दी जायेगी।

(ख) तृतीय पंचवर्षीय योजना के अंतर्गत राष्ट्रीय जल प्रदाय तथा सफाई कार्यक्रम के अर्धोन निम्नलिखित ग्राम जल प्रदाय योजनाएँ स्वीकृत की गई हैं :—

अनुमानित लागत
(रुपये लाखों में)

१. बरबिघा और मौर ग्राम	२.६७
२. चारें और १६ अन्य ग्राम	६.१४
३. नबी नगर एक्सटेंशन	३.८३
४. लतेहर, दुरना और रेलवे स्टेशन	१.६०

जहाँ तक क्रियान्वित की गई योजनाओं का प्रश्न है, यह सूचना एकत्र की जा रही है और सभा-पटल पर रख दी जायेगी।

Excise on Cotton Powerlooms

1814. { Shri Jedhe:
Shri M. L. Jadhav:
Shri Lonikar:

Will the Minister of Finance be pleased to state:

(a) the amount of excise duty earned from the cotton powerlooms on

account of powerlooms and processing during the years 1961-62, 1962-63, and 1963-64;

(b) whether it is a fact that the average income per year was on the decrease; and

(c) if so, the reasons therefor?

The Minister of Finance (Shri T. T. Krishnamachari): (a) A statement is laid on the Table of the House. [Placed in Library. See No. LT-2627/64].

(b) No, Sir.

(c) Does not arise.

"Levy of Excise on Different Yarns"

1815. { Shri Jedhe:
Shri M. L. Jadhav:
Shri Lonikar:

Will the Minister of Finance be pleased to state:

(a) whether any distinction is made for levy of excise on yarn of different varieties, such as cotton yarn spun from Indian cotton, purely from imported cotton and mixed Indian and imported cotton;

(b) if so, how it is calculated;

(c) whether it is a fact that upto 51 Fr. count yarn can be spun from Indian Cotton; and

(d) if so, whether this fact is taken into consideration while levying excise duty?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). For purposes of levy of Central Excise duty on cotton yarn no distinction is made between yarn spun out of imported or indigenous cotton or from a mixture of the two. Different rates of duty have, however, been prescribed for yarns of different counts, as in this Ministry's Notification No. 45/64-Central Excises, dated the 1st March, 1964, a copy of which is laid

on the Table of the Sabha. [Placed in Library. See No. LT-2628/64].

(c) It is a fact that there are certain varieties of Indian cotton from which yarn upto 51 French counts can be spun. But the quantity of such types of cotton is very small.

(d) Yes, Sir. This is also one of the factors which was taken into consideration.

निजी सम्पत्तियां

१८१६. श्रीमती चावडा: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में २० लाख रु० के मूल्य से अधिक सम्पत्ति वालों की संख्या कितनी है; और

(ख) ऐसे कितने हैं जिनकी सम्पत्ति ५० लाख रु० के मूल्य से अधिक है?

वित्त मंत्री (श्री तिमंतो कृष्णमाचारी) :

(क) ३१ मार्च, १९६३ को ऐसे व्यक्तियों और अविभक्त हिन्दू परिवारों की संख्या—जिनकी "वास्तविक सम्पत्ति" (नेट वेल्थ), उनके सम्पत्ति-कर के अन्तिम निर्धारण (ग्रमेसमेंट) के आधार पर या सम्पत्ति-कर निर्धारण पूरा न होने की स्थिति में; अन्तिम विवरण (रिटर्न) में दिखायी गयी "वास्तविक सम्पत्ति" के आधार पर, २० लाख रुपये से अधिक मूल्य की थी—५६७ थी।

(ख) ऊपर (क) में बताया गयी संख्या में से १२५ व्यक्तियों और अविभक्त हिन्दू परिवारों के पास १० लाख रुपये से अधिक की "वास्तविक सम्पत्ति थी।

Central Aid for New Industries

1817. { Shri P. C. Borooah:
Shri Bal Krishna Singh:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether Central aid has been asked for by some of the States for